

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-545

CP No. - 161/241/242/ND/2019

CA-196/2020

IN THE MATTER OF:

Govind Mutha

V/s

SumanglamTraexim Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **04.03.2021**.

Sd/-

Anil Kumar

(For Court Officer, C-V)